

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1214
ANSWERED ON:05.03.2013
PRIMITIVE TRIBES
Singh Shri Jagada Nand

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether nomads, semi-nomads, banjaras and tribals are on the verge of extinction;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any census of primitive tribes has been conducted at the national level and if so, the details thereof;
- (d) whether any plan has been worked out for ensuring a normal livelihood for these citizens of the country; and
- (e) the details of plans/schemes proposed to be implemented to provide houses, livelihood and voting rights to these primitives tribes and to save them from extinction?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) and (b) No such data is available.

(c) No separate census for primitive tribes has been conducted by the Registrar General and Census Commissioner of India. The primitive tribes which are either Scheduled Castes or Scheduled Tribes are covered in the Census and their population details are available at National/ State/District etc. level.

(d) & (e) The Ministry of Tribal Affairs implements a Central Sector Scheme known as Development of Particularly Vulnerable Tribal Groups (PTGs), earlier known as Primitive Tribal Groups. The scheme aims at planning their socio-economic development in a holistic manner by adopting habitat development approach and intervening in all spheres of their social and economic life, so that the quality of life of PTGs is improved and a visible impact is made. From the 11th Plan period, 17 States and one UT where PTGs reside, are required to submit a `Conservation-cum-Development (CCD) Plan` for each PTG of their State on the basis of requirement assessed through Baseline Survey.